(h

DI THE CENTRAL ADMINISTRATIVE TRIBUNALLJAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 25.4.2000

OA 152/2000

Shanti Lal, Pipe Fitter Grade-II, C&W Depot, Ajmer.

... Applicant

V/s.

- Union of India through General Manager, Western Railway, Churchgate, Mumbai.
- 2. Divisional Railway Monager, Western Railway, Ajmer.
- Sewa Ram s/o Mangilal, Pipe Fitter Grade-II, CGW Depot, Railway Station, Ajmer.

... Respondents

CORAM:

(

HON SELE MR.S.M.ACARWAL? JUDICIAL MEMBER HON BLE MR.M.P.MAWANI. ADMINISTRATIVE MEMBER

For the Applicant

... Mr .N .K .Gautam

For the Respondents

ORDER

PER HON 'BLE MR.S.K.AGARWAL, JUDICIAL MEMBER

In this OA, the applicant sought a relief to declare the order dated 21.12.98 as inoperative and perverse and to direct the respondents to delete the name of respondent No.3 from the order dated 20.1.2000 and place the name of the applicant in the list of suitable candidates as per his turn.

- 2. Learned counsel for the applicant also submits that the applicant has filed a representation on in the month of February, 2000 (Annexure A/5). He submits that this representation has not been disposed of by the Divisional Railway Manager, Western Railway, Ajmer. He submits that this OA may be disposed of by giving direction to the Divisional Railway Manager, Western Railway, Ajmer, for disposal of the representation.
- 3. In view of the submissions made by the learned counsel for the applicant, we direct respondent No.2 to dispose of the representation made by the applicant in the month of February, 2000 (Annexure A/5) by a reasoned and speaking order within two months, if not already disposed of. If the applicant has any grievance against the disposal of the representation, he is free to approach the proper forum.
- 4. With the above directions, this OA is disposed of at the stage of admission. \bigcap

CUVWL (N.P.HAWANT) MEMBER (A)

S.E.ACARWAL) MEMBER (J)